Annexure – 7

Name of the corporate debtor: Amritapur Tea Company Limited

Date of commencement of CIRP 27.09.2023;

List of creditors as on: 24.01.2024

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verifica-tion	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Regional Provident Fund Commissioner, Jalpaiguri	Central Government	01.11.2023	2,22,77,444	2,22,77,444	Statutory dues	No	N.A.	0.00	0.00	0.00	0.00	
		Total	---	**2,22,77,444**	**2,22,77,444**				0.00	0.00	0.00	0.00	